

Central Grant to Madhya Pradesh and Orissa for Rehabilitation of Bonded Labour

3000. SHRI LAKSHMAN MALLICK : Will the Minister of LABOUR be pleased to state :

(a) whether Orissa and Madhya Pradesh have received full Central grant for the rehabilitation of bonded labour ;

(b) if so, whether the said amount is sufficient for their welfare and rehabilitation ;

(c) if so, the details in this regard ; and

(d) whether additional demand has also been made by Orissa Government in this regard ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) to (d) . As per the procedure in vogue, the proposals for rehabilitation of bonded labourers are screened and sanctioned by the State Governments. Thereupon, the State Government has to release the State share of assistance and, based on that, the Central share of assistance is released. The release of funds for a district is, however, conditional upon receipt of utilisation certificates for the grants released for that district in the previous years. All the Central grants for the rehabilitation of bonded labourers have been released to the Governments of Orissa and Madhya Pradesh against their admissible proposals.

The ceiling limit of rehabilitation assistance prescribed under the Centrally Sponsored Scheme for rehabilitation of bonded labourers is Rs. 4,000/- per bonded labourer, which is shared equally by the State Government and the Central Government. Both the Governments of Orissa and Madhya Pradesh have been generally spending at the rate of Rs. 4,000/- per bonded labourer for their rehabilitation under this scheme. The Government of Orissa has, however, integrated the scheme with the State's own scheme of 'Economic Rehabilitation of Rural Poor' for augmenting the quantum of rehabilitation assistance.

So far, Rs. 547.29 lakhs and Rs. 21.58 lakhs have been released to the Govern-

ments of Orissa and Madhya Pradesh respectively as Central share of grant for rehabilitation of bonded labourers since the inception of the scheme in 1978-79.

Air Station in Tirupathi

3001. SHRI CHINTA MOHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to start All India Radio Station in Tirupathi ; and

(b) if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N.GADGIL) :

(a) In the approved 6th Plan, there was no proposal to set up a AIR station at Tirupathi. The VII Five Year Plan proposals are not yet finalised.

(b) Does not arise.

[Translation]

Setting up of High Security Diseases Laboratory in Bhopal

3002 SHRI DILEEP SINGH BHURIA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Asia's first High Security Diseases Laboratory, having arrangements for the diagnosis of various cattle diseases is being set up near Bhopal in Madhya Pradesh with the assistance of Central Government ;

(b) whether preparatory work has been done and land acquired for the purpose ;

(c) whether Indian Council of Agricultural Research is yet to take action in this regard ; and

(d) if so, the time by which ICAR is likely to take action in this regard ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir. A High Security Disease Laboratory is being established by the Indian Council of Agricultural Research with UNDP assistance at Bhopal.